

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 4762 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**04/24.06.2020** Heard learned counsel for the parties through  
V.C.

As prayed on behalf of the State by Mr. Ashok  
Kr. Yadav, G.A.I, put up this case on 23<sup>rd</sup> July, 2020.

In the meantime, the parties are directed to file  
short synopsis and list of dates.

**(Deepak Roshan, J.)**

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